

GOVERNMENT OF RAJASTHAN
Law & Legal Affairs Department
(State Litigation)

No.F.12(04)Raj/Vad/21

Jaipur, dated. 24-11-2021

All Addl. Advocate Generals, Jodhpur/Jaipur/New Delhi /
Government Advocates cum AAG/Government Counsels/
Addl. Government Counsels/Deputy Government Counsels/
Assistant Government Counsels/Addl. Government Advocate/
Deputy Government Advocate/Assistant Government Advocate/
Special Public Prosecutors, Rajasthan High Court, Jodhpur/Jaipur.

CIRCULAR

Sub.: e-filing of the cases on behalf of the Government.

The Chairperson of e-committee of the Hon'ble Supreme Court of India, Hon'ble Justice D.Y.Chandrachud vide letter dated 19/10/2021 has directed that all filings on behalf of the Government shall be by e-filing w.e.f. 1/1/2022. In view of these directions, the Registry of the High Court may not accept filing on behalf of the Government physically.

All concerned are directed to ensure and make necessary arrangements for facilitating e-filing on behalf of the Government w.e.f. 1/1/2022.

You are further directed to inform this Department regarding the infrastructure and equipments required for ensuring e-filing of the matters on behalf of the Government w.e.f. 1/1/2022, so that the infrastructure may be provided well within time.

This may be treated as most urgent as the Registry of the Courts may not accept filing physically w.e.f. 1/1/2022.

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(Anupama Rajeev Bijlani)
Secretary, Law

Copy forwarded to following for information and necessary actions:-

1. Principal Secretary to Hon'ble Chief Minister
2. PS to Chief Secretary, State of Rajasthan
3. Director General of Police, Rajasthan, Jaipur
4. Addl. Director General, Anti Corruption Bureau, Jaipur
5. All District Collectors/Magistrates.
6. PS to Advocate General, Rajasthan High Court Jaipur in reference to letter no.AG/1931 dated 18/11/2021.
7. PS to All Addl.Chief Secretaries/Pr.Secretaries/Secretaries/Head of the Departments, State of Rajasthan to inform the Officer-in-charge of the cases.
8. All PP/Special PP/Addl.PP in the sub-ordinate Courts.
9. Programmer, Law and Legal Affairs Department to upload the circular in the official website.
10. Guard File.


24/11/21
Special Secretary, Litigation